

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR M.A. SAYEED

Petition(s) for Special Leave to Appeal (Civil) No(s).2767/2014

SATISH KUMAR DWIVEDI

Petitioner(s)

VERSUS

STATE OF U.P & ORS

Respondent(s)

Date: 11/04/2014 This Petition was called on for hearing today.

For Petitioner(s)

Mr B.P.Singh Dhakray, Adv.
Dr. Kailash Chand,Adv.

For Respondent(s)

UPON hearing counsel the Court made the following
O R D E R

Service report in respect of respondent Nos. 1 to 4
is awaited.

List again on 9.7.2014.

(M.A. SAYEED)
REGISTRAR

hj